

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For hearing as a
part-heard matter
with
M.A. 699/2009 for
withdrawal of O.A.
Copy served.

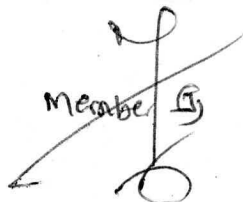
DS
22/9/09

Bench

Order dated 09.09.2009.

Heard further in-pm -

Adjudged to 23.09.09.

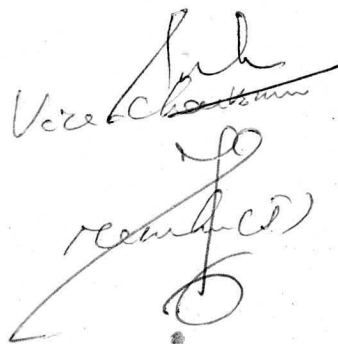
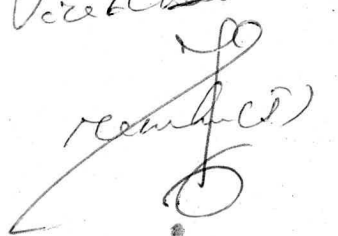

Member B


Vice Chairman.

23.9.09

Sri B. Mohanthy, learned
Counsel submits that the
applicant does not want to
press this O.A. and therefore,
permission may be accorded
to withdraw the same.
In view of above submission,
the O.A. is disposed of
as withdrawn.

Mr. C. Kasturi, learned
A.S.C. is present & heard.


Vice Chairman

Member C

Copy of award
may be sent to
court to follow.

L
19.10.09


S. 19/10/09